

Central Administrative Tribunal, Principal Bench

Original Application No. 2168 of 2003
M.A. No. 2120/2003

New Delhi, this the 10th day of October, 2003

Hon'ble Mr. Justice V.S. Aggarwal, Chairman
Hon'ble Mr. Sarweshwar Jha, Member (A)

P.K. Kaimal,
Grade-I Stenographer,
Ministry of Personnel, PG Pensions
Lok Nayak Bhavan,
Khan Market,
New Delhi-3

.... Applicant

(Appeared in person)

Versus

1. Union of India (Represented by the Secretary to the Govt. of India, Ministry of Personnel, PG & Pensions, North Block, New Delhi-1)
2. The Controller General of Accounts, Ministry of Finance, Department of Expenditure, Govt. of India, Lok Nayak Bhawan, 7th Floor, Lok Nayak Bhawan, Khan Market, New Delhi-3
3. The Joint Controller General of Accounts, O/o Controller General of Accounts, Ministry of Finance, Department of Expenditure, Govt. of India, Lok Nayak Bhawan, 8th Floor, Khan Market, New Delhi-3
4. The Controller of Accounts, Ministry of Personnel, PG & Pensions Govt. of India, Lok Nayak Bhawan, 3rd Floor, Khan Market, New Delhi-3

.... Respondents

O R D E R (ORAL)

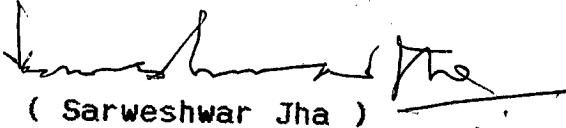
By Justice V.S. Aggarwal, Chairman

Applicant states that he may be permitted to withdraw the present application with permission to file the same if need arises because he has preferred an appeal

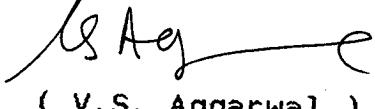
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to respondent no.2 which is pending.

2. Allowed as prayed. Subject to aforesaid,
dismissed as withdrawn.


(Sarweshwar Jha)

Member (A)


(V.S. Aggarwal)
Chairman

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